

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.332/KB/2010

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th January 2018, 10.30 A.M

Name of the Company	Axis Infracon Pvt.Ltd & Anr. -Versus- Padam Mercantile Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Binay Kumar Jain
Mr. Ashish Kumar Jain
Mr. Ashish Kumar Jain } For the workers union In I.A.No 408 of 2017 } Ashish Kumar Jain 17/01/2018

1. MR. ABHRAJIT MITRA, SR ADV
2. MR. REETOBROTO MITRA, ADV
3. MR. ARITRA BASU, ADV
4. MR. SANJIV KUMAR TRIVEDI, ADV } Petitioner 17/01/2018

1. Mrs Manjiv Agarwal, Advocate } In I.A.No. 384 of 2017 } Bajrang Mandi 17/01/2018
2. Mr Bajrang Mandi, Advocate

1) Mr Aditya Kanadia, Adv } R1
2) Mr Arundam Das, Adv } S. Chandra 17/01/18
3) Mr S. Sarkar, Adv

4) Mr Subhojit Ghosh, Adv
5) Mr Pranshu Kumar Ray, Adv

1) Mr Jishnu Sen, Adv
2) Mr D. N. Sharma, Adv
3) Mr Ishan Sen, Adv } 8-6 } 17/1
4) Rakesh Sarkar, Adv
5) Rajib Mullick, Adv

Contd... P/2

1) Shannell Miska Respondents
(Adv.) No. 22, 23,
2) Anil Chandhuri 25, 26,
(Adv.) 27 & 30

Anil Chandhuri
17/01/18

ORDER

Ld. Counsels on behalf of both sides are present.

List on 02.02.018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)